

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 716 of 2020**

**IN THE MATTER OF:**

**Ranjan Arora & Ors.**

**....Appellants**

**Versus**

**MMR Saha Infrastructure Pvt. Ltd.**

**....Respondent**

**Present**

**For Appellants: Mr. Ashish Verma, Mr. Farman Ali and  
Mr. Vishal Hedge, Advocates**

**For Respondent: Mr. N.P. Singh, Advocate**

**ORDER**  
**(Through Virtual Mode)**

**04.11.2020:** Due to paucity of time, the matter could not be taken up for hearing today. List the appeal for hearing on **14<sup>th</sup> December, 2020.**

[Justice Bansi Lal Bhat]  
Acting Chairperson

[Justice Anant Bijay Singh]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

Ash/GC